## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.82/KB//2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Bomkesh Sett & Ors.		
		-Versus-		
Under Costies		Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.		
Under Section		397-397		
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<u>25.07.2017 – C.P. No. 82 / KB / 2014 I.A – 06 / 2017 – Bomkesh Sett & Others – Versus- Sadhu Charan Sett (Grocery) Pvt. Ltd & Others.</u>

## ORDER

Ld. Lawyer on behalf of the Petitioners as well as Respondents are present.

The both sides are present, hearing concluded and order reserved.

Sd. (MANORAMA KUMARI) MEMBER (J)